

Contested commercial cases disposed during the month of DECEMBER-2023

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested/ Settled)	Date of decree /execution	Number of days for execution	Act/Section of	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit for Recovery	Counter Claim-14/22	25.04.2022	Devender Verma Vs. Vrajotsav Goswami	Ajay Kumar Vs. Aditya Jain	921207880 & 99999936804	04.12.2023	223	No	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-2056/2022	27.08.2022	CANARA BANK VS. RABBI NURSING CARE SERVICES	VIPIN KUMAR & S.K. PAUL	987310100 & 9891765202	04.12.2023	464	No	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-796/2021	04.03.2021	VRAJOTSAV GOSWAMI VS. DEVENDER VERMA	ADITYA JAIN & AJAY KUMAR	9999993680 & 9212078802	04.12.2023	1005	No	Contested				Suit for Recovery
				Arbitration Petition	OMP COMM-37/2021	31.03.2021	FOREMOST APPARELS PVT. LTD. VS. SJR EMBROIDERY LTD.	SARHAM TANVIR AND LAKSHAY JOSHI	981014775 & 999852428	07.12.2023	981	No	Contested				Petition U/s 34 of Arbitration Act, 1996
				Suit for Recovery	CS COMM-1468/2022	03.06.2022	NETRA KUMAR MUNICIPAL CORPORATION DELHI	S.K. SINGH VS. SANJEET MALIK	9811161525 & 9891826827	08.12.2023	553	No	Contested				Suit for Recovery
				Arbitration Petition	OMP COMM-184/2022	22.12.2022	YOGESH KUMAR A.R. BUILDMART LTD.	APOORVA SISODIA AND NITKA BAKSHI	981121528 & 8447052623	16.12.2023	359	No	Contested				Petition U/s 34 of Arbitration Act, 1996
				Suit for Recovery	CS COMM-2288/2022	06.10.2022	WELCOME ASSOCIATES COMMISSIONER, MCD	DIWANSHU SEHGAL VS. SANJEET MALIK	999053591 & 7506433495	22.12.2023	442	No	Contested				Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	9	OMP (i)(COMM.)	334/2022	15-07-2022	MR. MUKESH GOEL VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	Sh. Jatin Arora		01-12-2023	136	NIL	Contested	NIL	NIL	9	
				CS (COMM)	104/2023	16-01-2023	K B BANSAL MUNICIPAL CORPORATION OF DELHI	Sh. Vidya Sagar	8279971561	02-12-2023	316	NIL	Contested	NIL	NIL	RECOVERY	
				CS (COMM)	2131/2022	07-09-2022	UMESH TYAGI Vs MCD	Sh Akhil Rana	7838798382	05-12-2023	435	NIL	Contested	NIL	NIL	RECOVERY	
				OMP (COMM.)	44/2021	23-06-2021	MUKESH BABULAL CHAURADIYA AND ANR Vs AMBIT FINVEST PVT LTD	Sh. Mukesh Katyal,	8882366999	06-12-2023	910	NIL	Contested	NIL	NIL	34	
				CS (COMM)	1964/2022	08-08-2022	VINAY GOEL MUNICIPAL CORPORATION OF DELHI	Sh. Vidya Sagar	8279971561	08-12-2023	465	NIL	Contested	NIL	NIL	RECOVERY	
				CS (COMM)	2429/2022	02-11-2022	MS PRAKASH DISTRIBUTORS VS SHRI GUDDU	Sh. Parth Mahajan	9810061558	12-12-2023	405	NIL	Contested	NIL	NIL	RECOVERY	
				CS (COMM)	2171/2022	14-09-2022	PRAKASH VATS VS DECEASED SH. RAJESH KUMAR THROUGH LEGAL HEIR	Tarun Aggarwal	9810372045	13-12-2023	460	NIL	Contested	NIL	NIL	RECOVERY	

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			9	CS (COMM)	2720/2022	21-12-2022	SUDARSHAN KUMAR VS MUNICIPAL CORPORATION OF DELHI	Sh. Vidya Sagar	8279971561	16-12-2023	370	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)	1800-2022	18-07-2022	ANIL GOEL VS MUNICIPAL CORPORATION OF DELHI	Sh. Vidya Sagar	8279971561	28-11-2023	495	NIL	Contested	NIL	NIL	RECOVERY
			9	CS (COMM)	2393/2022	18-11-2021	MEENA TANWAR VS SOUTH DELHI MUNICIPAL CORPORATION	Sh. Vidya Sagar	8279971561	21-11-2023	760	NIL	Contested	NIL	NIL	RECOVERY
			9	OMP (COMM.)	146/2023	22-08-2023	BABU LAL VS M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD.	Sh. Sachin Kumar Tokas		28-11-2023	96	NIL	Contested	NIL	NIL	34
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1283/2022	21.05.2022	M/S CBS PUBLISHERS V/S HASMUKH VORA	UJJAWAL GAUTAM	8178494317	4.12.2023	564	No	contested			Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2069/2022	29.08.2023	PAWAN KUMAR VS RAJESH PODDAR	P GUPTA	9868597298	05.12.2023	454	Yes				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2277/2022	1.10.2023	CANARA BANK LTD VS PREM CHAND	VIPIN	9871273759	07.12.2023	431	No				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM. 771/2023	09.05.2023	TUSHAR AGGARWAL VS RAKESH	BHASKAR TIWARI	9810146082	11.12.2023	216	No				Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ-2310/2018	31.07.2018	M/S KARAMSAR ELECTRONICS PVT. LTD. VS. DELHI PUBLIC SCHOOL	SH. M.K. PATHI	100E+010	06.12.2023	1954 DAYS	NO	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS(COMM)-802/2020	07.03.2020	M/S CANADIAN SPECIALITY VINYL VS. PENSAR INK AND FLEX	SH. RISHAB JAIN	9810727771	12.12.2023	1375 DAYS	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1689/2020	06.11.2020	M/S SATNAM AND COMPNAY VS. ICICI BANK LTD.	MS. CHETNA BHALLA	9.82E+009	20.12.2023	1139 DYAS	NO	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL													
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302		662/2023	19.04.2023	MUKESH AGGARWAL VS MCD & ANR.	S. P. SINGH	9811161525	01.12.2023	228	NA		NA	NA	SUIT FOR RECOVERY
				CS(COMM)	72/2023	12.05.2023	M/S CENTER OF DIABETES AND ALLIED SCIENCE PVT. LTD. VS M/S CLIX CAPITAL SERVICES	SUSHIL SHUKLA	9.58E+009	02.12.2023	206	NA		NA	NA	PETITION U/S 34 OF ARBITRATION ACT.

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			302		558/2019	25.04.2019	M/S PHARMACEUTICALS VS OPAL HEALTH CARE	AVINASH TRIVEDI	9.87E+009	20.12.2023	1700	NA		NA	NA	SUIT FOR RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL	CS(COMM)												
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	577/2020	12-02-2020	SCIENTIFIC INTERNATIONAL PVT LTD VS DEVA RAJU R AND ORS	SH.YOGENDE R GAUTAM	9.81E+009	01-12-2023	1388		contested			
			309 THIRD FLOOR EXTENTION BLOCK	CS	2609/2022	02/12/22	M/S BASHESHAR LAL AMIT KUMAR Vs SH KUSHAGRA SINGHALPROPRIETOR OF S G ENTERPRISES	JATIN	9.95E+009	19/12/23	382					
			309 THIRD FLOOR EXTENTION BLOCK	CS	64/2023	10/01/23	STATE BANK OF INDIA Vs MR. SUMIT GUPTA	ADAITA KUMAR ROUT	9818156973, 9555890279	12/12/23	336					
			309 THIRD FLOOR EXTENTION BLOCK	CS	2162/2022	13-09-2022	ARUN GUPTA PROPRIETOR. LONG LIFE AUTO TRADERS Vs ASHOK KUMAR GUPTA, DIRECTOR	VINEET JINDAL	9.87E+009	16/12/23	459					
			309 THIRD FLOOR EXTENTION BLOCK	CS	4616/2022	09/11/21	M/S VIKAS PUBLISHING HOUSE PVT LTD Vs CALICUT UNIVERSITY CENTRAL COOPERATIVE STORES LTD	ANJU BAGAI	9811389028/9810195013	18/12/23	769					
			309 THIRD FLOOR EXTENTION BLOCK	CS	2745/2022	23/12/22			9.97E+009	21/12/23	363					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/927/2023	06/06/2023	OM PRAKASH Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kr. Singh	9811161525	13/12/2023	#MACRO?	Yes	Contested	13/12/2023		
			307	Civil	OMP (COMM.)/11/2023	25/01/2023	S.N TIWARI Vs M/S SBI CARDS AND PAYMENT SERVICES	Aabhas Pareek	9829075858	09/12/2023	#MACRO?	No	Contested	09/12/2023		
			307	Civil	CS (COMM)/68/2023	10/01/2023	M/S AJAY PIPE COMPANY Vs APACE BUILDERS AND CONTRACTORS PVT LTD	Shewta Garg	9818274143	23/12/2023	#MACRO?	Yes	Contested	23/12/2023		
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL													
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL													
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL COMMERCIAL			M/S VIVO BOOKS PRIVATE LTD Vs M/S VIVO ENTERPRISES	NARENDRER WASHISHTA	9811140704	09-12-2023	1563	No	DECREED	NIL	NIL	
			402	CIVIL COMMERCIAL	CS (COMM)/1636/2019	29-08-2019		SHALINI UPADHYAY	9899408618		256					
					CS (COMM)/595/2023	10-04-2023	STATE BANK OF INDIA Vs DHEERAJ KUMAR			22-12-2023		YES	DECREED	NIL	NIL	

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL													
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	ARBTN	34/2018	10-05-2018	SANJAY KHURANA Vs. SIMMI KUNDR	SH. CHIRAG KHURANA	8587876969	22-12-2023	2005 DAYS	NO	CONTESTED	NIL	NIL	
			209 Extn Block	CS COMM	420/2020	21-12-2020	BHIWADI POLYMERS Vs. JITAMAL SATPAL	SH. RAJESH BANATI	9810294894	20-12-2023	1095 DAYS	NO	CONTESTED	NIL	NIL	
			209 Extn Block	CS COMM	400/2022	28-05-2022	SANGEETA FURNITURE COMCEPT Vs. M/S SINGHAL HARDWARE	SH. ANIRUDH GUPTA	NIL	22-12-2023	545 DAYS	NO	CONTESTED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Civil	CS (COMM)/177/2020	19-03-2020	M/S INDO LAMINATES PVT LTD Vs M/S CEE DEE AARKAY AND COMPANY	RAJEEV KUMAR JHA	9873921590	01-12-2023	1352	NIL	DECREE	NIL	NIL	
			203 Extn Block	Civil	CS (COMM)/565/2022	16-07-2022	INDUSTRIES Vs SH RAM KARAN CHAUDHARY PROP/AUTHORIZED SIGNATORYM/S J K INDUSTRIES	NITIN KHANNA	9838580654	05-12-2023	508	NIL	DISMISSED	NIL	NIL	
			203 Extn Block	Civil	Civ DJ/751/2021	23-10-2021	ABS INDIA P LTD Vs ABC INFOSYSTEMS P LTD AND ORS	PRABHAKAR DIXIT	NIL	02-12-2023	771	NIL	DECREE	NIL	NIL	
			203 Extn Block	Objection in Execution	Misc DJ/826/2023	30-10-2023	BANK OF INDIA Vs M/S SAHIL INDUSTRIES	AKSHAY KUMAR SHRIVASTAV	9971477365	23-12-2023	55	NIL	DISMISSED	NIL	NIL	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/283/2021	04/06/21	HOME AND INDIAN INTERNATIONAL COATINGS Vs ARROWSHELF RETAIL FIXTURES AND ANR	DIVYANSH KHURANA	9582333666	01/12/23	910	NA	DISMISSED	Nil	Nil	
			202 Extn Block	CS (COMM)	CS (COMM)/492/2022	09/06/22	M/S APEX FASHION Vs M/S AVA APPARELS LLP	SAMEER SIDHAR	9999918302	02/12/23	541	NA	DISMISSED	Nil	Nil	
			202 Extn Block	CS (COMM)	CS (COMM)/862/2022	02/11/22	PUNJAB NATIONAL BANK Vs M/S SHREEVAIBHAV LAXMI CO	RAJENDER PRASAD	9868584163	02/12/23	395	NA	DECREE	Nil	Nil	
			202 Extn Block	CS (COMM)	CS (COMM)/230/2022	22/03/22	M/S GARG ROAD LINES Vs MR DIWAKAR GHAI	SAK SHAKYA	9810362626	09/12/23	627	NA	DISMISSED MERITS	ON Nil	Nil	
			202 Extn Block	CS (COMM)	OMP (COMM.)/35/2022	31/08/22	JAI KUMAR AND ORS Vs MANAPURAM FINANCE LIMITED	KRISHNA KUMAR	8743825972	16/12/23	472	NA	PETITION DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/343/2019	343/2019	27-08-2019	PARAS PETRO PLAST INDIA P. LTD. Vs RAVLAK TECHNOLOGIES P. LTD. AND ORS.	Surinder Jain	9312414473	02-12-2023	1558	no	decreed	no	no	
			210 Extn Block	CS (COMM)/547/2019	547/2019	20-11-2019	ARYA SAMAJ MOTI NAGAR (REGD) Vs SHRI NISHANT SHARMA	Vikram Baweja	9811107664	15-12-2023	1484	yes	decreed	no	no	

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			210 Extn Block	CS (COMM)/483/2021	483/2021	12-10-2021	M/S SALORA INTERNATIONAL LTD Vs M/S KUNAL TRADERS AND ANR.	Ajay Malvia	9868112556	22-12-2023	801	yes	CONTESTED	no	no		
			210 Extn Block	CS (COMM)/276/2020	276/2020	21-10-2020	SATYAVIR SINGH LAKRA Vs M/S ALPHA SEA AND AIR PVT LTD	Deepak Mehra	9811066636	23-12-2023	1158	no	Dece	no	no		
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS COMM	11/2018	29/10/18	ARCING SOLUTIONS INDIA PVT.LTD Vs POOJA CHAUHAN @ PUJA CHAUHAN										
			403 Extn Block	OMP COMM	46/2019	30/11/19	NASREEN A KHAN Vs CITI BANK NA										
			403 Extn Block	CS COMM	570/2022	18/07/22	RAKESH KUMAR Vs M/S SIKAND STANDLEY ENTERORISES PVT.LTD.										
			403 Extn Block	CS COMM	191/2019	30/05/19	MANISH GUPTA Vs M/S P. SINGH CHIT FUND PVT. LTD.										
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL														
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		CS (COMM.)	17/2023	04.01.2023		RADIANCE PRO PACKAGING Vs MR RAHUL MEHTA	9891617777	19.12.2023	350	NO	DECREED	NA	NA	SUIT FOR RECOVERY		
			CS (COMM.)	755 / 2022	22.08.2022		TRUST COMMODITIES PVT DAVENDRA MANUPURIYA Vs MR ASHISH CHAUHAN	9999468603	12.12.2023	478	NO	DECREED	NA	NA	SUIT FOR RECOVERY		
			CS (COMM.)	35/ 2023	13.01.2023		UNION BANK OF INDIA Vs MRS DEEPA GUPTA	9312292558	15.12.2023	337	NO	DECREED	NA	NA	SUIT FOR RECOVERY		
			CS (COMM.)	373/2022	22.04.2022		PUMA SE Vs TEJASVI MANGLA	MR. SHASHI P OJHA	9891584230	02.12.2023	590	NO	DECREED	NA	NA	SUIT FOR RECOVERY	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Section 34 of Arbitration & Conciliation Act	ARBTN/1790/2018	22-05-2018	ANKUR AHUJA Vs BHASIN INFOTECH AND INFRASTRUCTURE	PREMENDRA OJHA	9810267094	23-12-2023	2041	NO	PETITION ALLOWED	NIL	NIL	Section 34 of Arbitration & Conciliation Act	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Section 34 of the Arbitration & Conciliation Act	OMP (COMM.)/05/2021	16-7-21	AIRPORTS AUTHORITY OF INDIA Vs M/s M.S. KHURANA ENGINEERING LTD	Sh. Vaibhav Kalra	9650310194	16-12-23	883	Yes	DISPOSED	NIL	NIL	Section 34 of the Arbitration & Conciliation Act	
			12, New Court Block-I	Civil Suit	CS (COMM)/145/2023	21-3-23	EXHIBITION & INTERIOR INDIA P LTD Vs M/s SERO CORPORATE SOLUTIONS P LTD	Sh. Manmeet Singh Gulati	9899393909	16-12-23	270	NA	DECREE	NIL	NIL	Suit for Recovery U/o 37 CPC	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM)138/2023	13.03.2023	EMU LINES VS TRANSLINK LOGISTICS PVT LTD	UDAY KUMAR	8882303942	02.12.2023	264	YES	ALLOWED	Not Filed	N.A.	Suit for recovery	



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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL			M/S PROFESSIONAL COURIERS NETWORK LTD. Vs M/S DIGITEK GRAPHICS	MATLOOB ALAM	9810276875	20-12-2023	121	--	DECREED	--	--	
29	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	14	CS/COMM/487/2021	10/29/21	24-11-2020	NIKHIL AGGARWAL VS. M/S ANAND PRAKASH		9810024729	12/2/23	764	YES	Contested	--	--	
				CS/COMM/1430/2018	9/24/18		M/S THOMAS AND CO. VS. M/S NEEL AUTO PVT. LTD.	IOBAL ASHRAT RAHMANI	9810338989	12/9/23	1902	YES	Contested	--	--	
				CS/COMM/18/2023	1/5/23		STATE BANK OF INDIA VS. MANISH GAUTAM	DHARMENDRA SINGH	8800784740	12/14/23	343	YES	Contested	--	--	
				CS/COMM/740/2022	7/28/22		UCO BANK VS. MD. MAZHAR ALAM	B.K. MISHRA	9868113796	12/16/23	506	YES	Contested	--	--	
				CS/COMM/298/2022	3/24/22		BANK OF BARODA VS. M/S KASHYAP STORES	K. BIMAL KUMAR	9205460591	12/16/23	632	YES	Contested	--	--	
				CS/COMM/42/2018	11/27/18		MEENAKSHI OBERG VS. KARUN DUBU	BHARAT AHUJA	9810987109	12/22/23	1851	YES	Contested	--	--	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION U/S. 34	OMP (COMM)/30/2023	3/29/23	ASHA GOEL Vs MAHANAGAR TELEPHONE LIMITED	CHANDRA SHEKHAR YADAV	9958944220	12/6/23	252	NO	Contested	--	--	
				PETITION U/S. 34	OMP (COMM)/29/2023	3/29/23	RAKESH KALIA Vs SANJAY KUMAR VYAS	ARJUN PRASAD SINHA	9958944220	12/8/23	252	NO	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/336/2020	11/18/20	PRAKASH BHUSAL DIRECTOR Vs SANTOSH GAUR PROPRIETOR	PUSHKAR ARYAL(P),		12/13/23	254	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/325/2021	8/27/21	ARUP SINHA ROY Vs HIMMAT SINGH	MANISH ROHLI(P),	9810055591	12/14/23	1120	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/461/2019	11/8/19	M/S EAGELE MARITIME INC Vs M/S INNOVATIVE TEXTILES LTD	IN PERSON(P),		12/16/23	839	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/251/2021	7/9/21	SHASHWANT CHOPRA S/O BALRAJ CHOPRA Vs POSH PERSONAL CARE THROUGH ITS PARTNERS	Ankit Dang(P),	9868503817	12/16/23	1499	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/417/2021	9/22/21	SABHYATA COTTON PVT LTD Vs PUNEET BUDHIRAJA	Aman Ahmad(P),		12/18/23	890	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/31/2023	1/9/23	SH PUNEET BUDHIRAJA Vs SABHYATA COTTON PVT LTD	RAHUL MANGLA(P),		12/18/23	817	YES	Contested	--	--	







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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)			Anil Kumar Goyal vs. Sudhir Aggarwal	Sh. Ritu Gupta	9.81E+009	04/12/2023	1404	Yes	Decreed	-NIL-	-NIL-			
				CS(COMMERCIAL)		CS (Comm.) No. 188/20	30-01-2020											
				CS(COMMERCIAL)		CS (Comm.) No. 673/2022	03-12-2022	M/s Mittal Fabrics Pvt. Ltd. vs. M/s Naveen Garments	Sh. Rakesh Kumar	9.99E+009	07/12/2023	369	Yes	Decreed	Execution not filed till date	Execution not filed till date		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)		CS (Comm.) No. 227/21	16-04-2021	Shanti Mukund Hospital vs. M/s Trio Tree Technologies Pvt. Ltd. And Ors.	Sh. K.K. Makhija,	9.81E+009	09/12/2023	967	Yes	Decreed	-NIL-	-NIL-		
				CS(COMMERCIAL)		CS (COMM)397/22	09-06-2022	NARENDRA KUMAR Vs. VINOD KUMAR BINDA	Sh. Bijay Kumar and Sh. Ashok Nigam,	784005752 9990349128	13/12/2023	552	Yes.	Decreed	Execution not filed till date	Execution not filed till date		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	57				S.P.J CARGO PRIVATE LIMITED Vs A1-AYAAN FOODS PRIVATE LIMITED	Prem vir kapoor	901315590	14-12-2023	03 00 06		DECREED					
			58			CS (COMM)/612/2020	08-12-2020											
						CS (COMM)/482/2021	23-11-2021	BANK OF BARODA Vs HARISH SEHGAL AND ORS	Rajesh kumar banial	9.81E+009	23-12-2023	02 01 00		DECREED				
			59			CS (COMM)/422/2022	12-07-2022	M/S PRINTOFAST Vs MC LEARNERS PUBLICATIONS	Rahul bindal	9.81E+009	23-12-2023	01 05 14		DECREED				
			60															
			61			CS (COMM)/552/2022	27-09-2022	SH. K.K. MITTAL Vs SH. AMAN AGGARWAL	Dinesh kumar	9811215057	20-12-2023	01 02 24		DECREED				
						CS (COMM)/28/2023	18-01-2023	CANARA BANK Vs Z.S. ENGINEERING	Ankur aggarwal	9990042642	18-12-2023	00 11 24		DECREED				
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building				TEE CEE HOSIERY PVT LTD AND ORS Vs ICICI BANK LTD THROUGH ITS PRINCIPAL OFFICER	Siddharth Joshi	9818509714	16-12-2023	767		DISPOSED	NA	NA			
			303, New Court Building				BSES-YPL Vs ARMAX HEALTH PVT LTD AND ANR	RITU GUPTA		08-12-2023	639		DECREED	NA	NA			
			303, New Court Building				M/S NARULA PAINTS PRIVATE LIMITED THROUGH ITS DIRECTOR VINEET NARULA Vs M/S ASSAABLOY INDIA PVT LTD THROUGH ITS DIRECTOR	Subhash Chand	9953855595	07-12-2023	216		DISMISSED	NA	NA			
			303, New Court Building			CS (COMM)/243/2023	09-05-2023											
						CS (COMM)/315/2023	09-06-2023	VIJAY KUMAR GUPTA Vs SMT. RUCHI	NEELAM MALIK	7303296156	11-12-2023	187		DECREED	NA	NA		



Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for disposal	Whether Pre-Institution Mediation took Place	Nature of Disposal (Contested Settled)	Date of execution of decree	Number of days for execution of	Act Section of
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL													
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		613	Commercial Suit	CS (COMM)/ 154/2023	27.03.2023	RAMA SURI VS NISHTHA ARORA KAKKAR	Sh. Rahul Madhwani	9999558504	09.12.2023	257	Decreed	NIL	NIL	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 155/2023	27.03.2023	RAMA SURI VS NISHTHA ARORA KAKKAR	Sh. Rahul Madhwani	9999558504	09.12.2023	257	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 526/2022	28.10.2022	CANARA BANK VS VARSHA SHOES	Ms. Vandana Bhatia	9811426199	13.12.2023	411	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 161/2023	29.03.2023	CANARA BANK VS SONAM ENTERPRISES	Sh. Sumit Virmani	9873245548	13.12.2023	259	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 154/2023	27.03.2023	RAMA SURI VS NISHTHA ARORA KAKKAR	Sh. Rahul Madhwani	9999558504	09.12.2023	257	Decreed	NIL	NIL	Recovery Suit	
			613	Commercial Suit	DECEMBER	27.03.2023	RAMA SURI VS NISHTHA ARORA KAKKAR	Sh. Rahul Madhwani	9999558504	09.12.2023	257	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 526/2022	28.10.2022	CANARA BANK VS VARSHA SHOES	Ms. Vandana Bhatia	9811426199	13.12.2023	411	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS (COMM)/ 161/2023	29.03.2023	CANARA BANK VS SONAM ENTERPRISES	Sh. Sumit Virmani	9873245548	13.12.2023	259	Decreed	NA	NA	Recovery Suit	
48	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS (Comm)/82/2022	02.03.2023	Punjab National Bank Vs Hari Om Industries	Mr. Saurav Bhasin	1141825104	14.12.2023	652	NIL	Contested-Decreed	NIL	NIL	
			614	Commercial Suit	CS (Comm)/74/2021	20.02.2021	State Bank of India Vs Daksh Communication	Arvind Gupta	9873262006	18.12.2023	1060	NIL	Contested-Decreed	NIL	NIL	
			614	Commercial Suit	CS (Comm)/103/2020	11.03.2020	Indian Bank Vs Babita	Sanjeev Chopra	9811319114	22.12.2023	1381	NIL	Contested-Decreed	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03		509	CS(COMM)	12/19	15.02.2019	M/s J.V. Express Logistics Pvt. Ltd. Vs M/S J. S. Furnishing Pvt. Ltd.	Sh. Arvind Kr. Chauhan	9868214878	23.12.2023	1772 Days	Yes	Contested DECREED	N/a	N/a	Recovery of Money 74
			509	Counter Claim	11/19	22.03.2019	M/S J. S. Furnishing Pvt. Ltd. Vs M/s J.V. Express Logistics Pvt. Ltd	Sh. Arvind Kr. Chauhan	9868214878	23.12.2023	1737 Days	NO	Contested DECREED	N/a	N/a	Recovery of Money 74